Relaxation in transfer guidelines in Kendriya Vidyalayas

1809. SHRI SHIV CHARAN SINGH: SHRI GOVIND RAM MIRI:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that during the tenure of the Chairman who resigned in December 1994, a large number of transfers had been effected in relaxation of different clauses of Transfer Guidelines for Kendriya Vidyalayas Teachers, Principals etc.: and

(b) if so, the details of such transfer category, Vidyalaya and session wise alongwith the Athority and Officer at whose order'instance the relaxation was made?

THE DEPUTY' MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE (KM. SELJA): (a) and (b) Kendriya Vidyalaya Sangathan has informed that postings and transfers are effected in the Sangathan as per the transfer guidelines approved by its Board of Governors.

Pay Scales of Physical Educational Teanhers in KVS

1810. SHRI SUNDER SINGH BHAN. DARI:

SHRI GOVIND RAM MIRT:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that pay scale of Physical Educatitn Teachers of Delhi State, after recent revision, are higher than those of Kendriya Vidyalaya Sangathan'.; Physical Education Teachers;

(b) if so, whether Government are considering *revision of pay* scales of Physical Education Teachers of Kendriya Vidyalaya Sangathan; and

(c) if so, the details therof; and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE, (KUM. SELJA): (a) Kendriya Vidyalaya Sangathan is an autonomous organisation under the Ministry of Human Resource Development fully financed by the Govt. of India and is implementing the Pay scales as fixed by Govt, of India from time to time.

(b) and (c) In view of (a) above—No. Sir.

Transfer of Navodaya Vidyalaya Teachers

1811. SHRI GOVIND RAM MIRI: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that teachers of Navodaya Vidyalayas are entitled to only one request transfer in their whole career; and

(b) if so. what is the rationale there-of?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE (KUM. SELJA): (a) and (b) Yes, Sir. Navodaya Vidyalaya Samiti has informed that frequent transfers of teachers adversely affect, the teaching|learning process and other activities of Navodaya Vidyalayas especially since they are residential schools. It was therefore decided that transfer reqesfs against vacant posts should be accepted where justified and an employee would be given only one opportunity for request, transfer through, out his tenure.

Internal promotio nquota in KVS

1812. SHRI GOVIND RAM MIRI:

SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the quota' earmarked for internal promotion for different categories of teaching and non-teaching employees of